

Name of the Corporate Debtor: LOG 9 MOBILITY PRIVATE LIMITED; Date of Commencement of CIRP: 15-09-2025; List of Creditors as on: 22-11-2025; Name of IP: Mrs. Neeraja Kartik; Process Number: 1; Last 5 digits of registration number: 12137

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	3	497708459	1	39157438	96.94		46154171	412396850	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	6	1973293	5	1235591	3.06		70835	666867	Annexure 6
7	Operational creditors (Government Dues)	1	2348830			0.00			2348830	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	516121516			0.00			516121516.8	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		14	1018152098	6	40393029	100.00		46225006	931534063.8	